

10

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 1473 of 1995

New Delhi, dated this the 5th November, 1996

HON'BLE MR. S.R. ADIGE, MEMBER (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Mrs. S.T. Siddique,
W/o Shri M.Tahir Siddiqui,
501, Kirti Apartments,
Mayur Vihar Phase-I,
Delhi-110091.

.... APPLICANT

(None appeared)

VERSUS

1. Delhi Administration,
Through the Chief Secretary,
Delhi Administration,
Delhi.
2. The Director of Education,
Directorate of Education,
Delhi Admn.,
Delhi.
3. Jt. Director of Education (Fin.),
Directorate of Education,
Delhi Admn.,
Delhi.
4. Deputy Director,
Distt. Central,
Delhi Admn.,
Delhi.
5. The Principal,
G.G.S.S. School,
Bulbuli-e-Khana, Asaf Ali Road,
Turkman Gate,
New Delhi.
6. The Principal,
G.G.S.S. School,
Chashma Building, Ballimaran,
Delhi-110006.
7. The Education Officer (E.O.),
Zone XII, Central Dist.,
Pataudi House,
Daryaganj,
New Delhi.

.... RESPONDENTS

(None appeared)

11

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

We notice that the applicant was absent on the previous date also i.e. 25.9.96. To-day also none has appeared for the applicant even on the second call. Under the circumstances, it appears that the applicant is not interested in pursuing the case. This O.A. is dismissed for default and non-prosecution.

A Vedavalli

(Dr. A. Vedavalli)
Member (J)
/GK/

S.R. Adige
(S.R. Adige)
Member (A)